

## Ishwar Vs Parameshwar

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Jan. 24, 2025

**Hon'ble Judges:** Ravi V. Hosmani, J

**Bench:** Single Bench

**Advocate:** C. V. Angadi

**Final Decision:** Dismissed

### Judgement

Ravi V. Hosmani, J

Learned counsel for petitioner accedes to office objections regarding maintainability of revision petition and submits that this petition may be dismissed

as withdrawn with liberty to file appeal.

Recording submission, revision petition is dismissed as withdrawn with liberty to petitioner to prefer appeal.

Registry to return certified copies forthwith retaining Photostat copies of same.